

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

TA No.62/5409/2020

(SWP No. 2637 of 2012)



This the 25th day of November, 2020

**HON'BLE MR. JUSTICE L. NARASIMHA REDDY, CHAIRMAN
HON'BLE MR. A.K. BISHNOI, MEMBER (A)**

Bashir Ahmad Dar, Aged about 51 years, S/o Mohammad
Ramzan Dar, R/o Binner Tehsil & District Baramulla.

.....Applicant

(Advocate: Mr. Sajad A Geelani)

Versus

1. State of J&K through Commissioner-Secretary to Govt. Forest Department, Civil Secretariat, Jammu-Srinagar.
2. Chief Conservator of Forests, J&K Government, Srinagar/jammu.
3. Conservator of Forests, Kashmir North Circle Sopore Baramulla.
4. Divisional Forest Officer JV, Forest Division, Baramulla.

.....Respondents

(Advocate:- Mr. Rajesh Thappa, Deputy Advocate General)

O R D E R
[O R A L]

Justice L. Narasimha Reddy, Chairman:

The applicant was working as Forest Guard in Baramulla Range. The Chief Conservator of Forests passed order dated 29.08.2012 placing the applicant under suspension alleging that he was involved in smuggling of timber. The order of suspension was challenged by the applicant by filing SWP No. 2637 of 2012 before the Hon'ble High Court of Jammu and Kashmir.

2. The respondents have filed an affidavit dated 05.09.2013 stating that the order of suspension has been revoked and the applicant was reinstated into service.

3. The Writ Petition has since been transferred to this Tribunal on account of reorganization of State of Jammu and Kashmir and renumbered as T.A. No. 62/5409/2020.

4. We heard Mr. Sajad A. Geelani, learned counsel for the applicant and Mr. Rajesh Thappa, learned Deputy Advocate General, for the Respondents.

5. It is rather unfortunate that a Writ Petition filed way back in the year 2012 challenging the order of transfer was pending, that too after the respondents filed an affidavit stating that the order of suspension has been revoked.

6. Nothing remains to be decided in this TA. The same is accordingly dismissed as infructuous. There shall be no order as to costs.

**(A.K. BISHNOI)
MEMBER (A)**

**(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN**

Dsn